

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).5216/2006

STEEL TUBES INDIA LTD.

Petitioner(s)

VERSUS

ENGINEERING MAZDOOR SANGH & ORS.

Respondent(s)

Date: 30/11/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. K. Rajeev, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Four weeks' time more is granted to file affidavit with proof dasti service.

List again on 17.1.2007.

(B. Sudheendra Kumar)

